

PRODUCERS LIMITED

AD, HASSAN -573201
172-240640
gmail.com

022-23 DATE.26.08.2022

ER(IFT)

nent portal only)

PLY, ERECTION, TESTING &
ERATION EQUIPMENTS, PUF
ERATION SYSTEM AT HASSAN
s per bid notification available
2022 at 5.00 PM. 4) Technical
or. Communication: General
nd Tender Document may be
ov.in/
MANAGING DIRECTOR

CE

s intend to purchase the item
o late Gavisiddegowda and
power attorney registered in
SRPD74 dated:20-04-2012,
r Sri.Srinivas R.Kadur S/o
Block, J.C.Nagar, Bengaluru

o purchase item No.2 of the
Madegowda and his family
Hamlet of Rammanahalli
d by their duly constituted
Book No.4 Srirangapatna-4-
22, Sri.Srinivas R.Kadur S/o
s, M.M.Block, J.C.Nagar,
ors that, schedule properties
ies and except the vendors,
y person/s have any right or
to inform undersigned within
ed upon to produce original
satisfaction of the claim. Any
e deemed to have waived or
taking any reference to such
or any future claims over the

ut of total extent of 3 acre 05
Srirangapatna Taluk, Mandya
Siddique, West: by land of
egowda, South: by land of

extent of 3 acre 05 guntas,
patna Taluk, Mandya District,
st : by land of Javaregowda,
outh: by land of Mailamma

ain and Associates,
agar, Mandya City - 571401

ಕಛೇರಿ,
ಮೈಸೂರು
29AAAGM0484M1XZ
gmail.com
05/2022-23,

ನಿ ಉಪ-ನಿರ್ದೇಶಕರು,
ಇವರಿಂದ 01 ದಸರಾ
ಪುರೂ.171.00 ಲಕ್ಷಗಳ
ವ ಅರ್ಹ ಗುತ್ತಿಗೆದಾರರು/
ಮೊರ್ಬಲ್ ಮೂಲಕ
ರ್ವಿದಾರರು 1) ವಿದ್ಯುನ್ಮಾನ
05ರ ಸಲ್ಲಿಸಲು ಕೊನೆಯ
ತಿ 4.00 ಗಂಟೆಯವರೆಗೆ.
ನಾಣಿ ಮತ್ತು ಸಮಯ

Government of Karnataka
**KARNATAKA SECONDARY EDUCATION
EXAMINATION BOARD**

6TH Cross, Malleshwaram, Bengaluru-03 Ph:23349434 Fax: 23347670
No: B4/Comp-Consu.tender/08/2022-23 Date: 12.09.2022

e-TENDER NOTIFICATION

Karnataka Secondary Education Examination Board, hereby invites tenders from eligible bidders for "Supply of computer and Printer Consumables for the year 2022-23 S.S.L.C Examination Related Work" through e-Procurement portal only. Tender document may be downloaded from www.eproc.karnataka.gov.in Tender commences on 12.09.2022 and the last date for submission 27.09.2022 at 5.00 PM. Pre-bid meeting on 16.09.2022 at 11.30 A.M. Technical bid opening on 29.09.2022. Commercial Bid opening on 01.10.2022. The tender approximate value is Rs. 15.00 Lakhs & EMD is Rs. 30,000/-. For other details visit Board on Office Hours.

Sd/- Director, Exams



Government of Odisha
**OFFICE OF THE CHIEF CONSTRUCTION ENGINEER
CUTTACK (R&B) CIRCLE, CUTTACK**

E-mail:ID-sectcrb_2006@yahoo.co.in, Tel/Fax - 0671-2301751/2302751
('e' - PROCUREMENT NOTICE)

B-572

Bid Identification No.CCE.Ctc.(R&B) 11/2022-23.

- The Chief Construction Engineer, Cuttack (R&B)Circle, Cuttack on behalf of Governor of Odisha invites on Percentage rate basis bid in double cover system in ONLINE MODE from eligible contractors Sports Complex works as mentioned below.
- No. of work :- 2 Nos.
- Nature of work :- Sports Complex works..
- Class of contractor :- 'A' & Special Class.
- Tender paper cost :- Rs.10000/- (online)
- Available of bid documents in the web site :- From 14.09.2022 to 16.00 Hours of 28.09.2022
- Date of opening of bid :- Dt.29.09.2022 at 11.00 Hours.
- The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website <https://tendersodisha.gov.in>. Any addendum / corrigendum / cancellation of tender can also be seen in the said web site.

Sd/-P.K.Pradhan

Chief Construction Engineer, Cuttack(R&B)Circle OIPR- 34012/11/0014/2223

**KARNATAKA HOUSING BOARD**

Executive Engineer, Karnataka Housing Board, 3rd & 4th Floor,
Cauvery Bhavan, K.G.Road, Bengaluru-560009, Tel. No. 080-22273511, 22100077

TENDER NOTIFICATION (Through E-Procurement Portal)

Name of work- Appointment of Project Management Consultant (PMC) for the Development of Sites & Services Scheme at Gaddanakeri, Bagalkot District, in an extent 16 acres 39 guntas. (Call-3).

Notification No. KHB/C.E/PMC/NIT No. 49/2022-23/CALL-3 date: 07.09.2022.

Last date for submission of bid : 23.09.2022 upto 4.00 PM

For further information, contact below mentioned office address: Executive Engineer, Karnataka Housing Board, Cauvery Bhavan, Bengaluru, Telephone No. 080-22273511/ 080-22100077. Website : <https://eproc.karnataka.gov.in>.

Sd/-
Executive Engineer,
Karnataka Housing Board,
Bengaluru.

DIPR/CP/2173/SHIRDI SAI/2022-23

Dhanlaxmi Bank

Corporate Office: Thrissur
Kasturba Road Branch

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TENSHI KSM PRIVATE LIMITED**

1	Name of Corporate Person	TENSHI KSM PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	21/02/2019
3	Authority under which Corporate person is incorporated / registered	RoC-Bengaluru
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U24299KA2019PTC121725
5	Address of The Registered Office and Principal Office (if any) of Corporate Person	Plot No.30, 1st Main Road, J P Nagar, Third Phase Bangalore- 560078 Karnataka India
6	Liquidation Commencement Date of Corporate Person	12/09/2022
7	Name, Address, Email Address, Telephone Number and The Registration Number of the Liquidator	Devika Sathyanarayana No. B 106, Sai Siri Heritage Apartments, B Block, Uttarahalli Road, Kengeri, Bengaluru 560060 Mobile No.: 96206 98482 IP registration No.: IBB/PA-002/IP-N00651/2020-2021/13221
8	Last Date for Submission of Claims	11/10/2022

Notice is hereby given that TENSHI KSM PRIVATE LIMITED has commenced voluntary liquidation on 12th September, 2022.

The stakeholders of TENSHI KSM PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 11th October 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Devika Sathyanarayana

Liquidator

Place : Bengaluru, Date : 13/09/2022

POSSESSION NOTICE

Whereas, the authorized officer of Jana Small Finance Bank Limited (Formerly known as Janalakshmi Financial Services Limited), under the Securitization And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/ Co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices, along with future interest as applicable, incidental expenses, costs, charges etc incurred till the date of payment and/ or realisation.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Guarantor/ Mortgagor	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	45349630000140	1) N S Fresh Look Ladies Beauty Parlour, 2) Mr. Lakshmi Pathi N. Prop.	11-06-2022 Rs.1,42,892.00 as on 08-06-2022	08.09.2022 12.30 p.m. Symbolic Possession

Mortgaged Immovable Property: All the Piece and Parcel of the Immovable Property Bearing Vacant Site No.1018, Out of Katha No.341, Formed in Converted land Bearing Survey Nos.172, Converted for Non-Agriculture industrial (Hi-Tech) purposes as per Official Memorandum Bearing No.ALN(ASH)SR/95/2012-13, Dated 03.09.2013 issued by the Assistant Commissioner, Bangalore District, Situated at Chikka Nagamangala Village, Sarjapura Hobli, Anekal Taluk, Bangalore Rural District, Measuring East to West: 27'-6" (Twenty Seven Feet Six Inches), North to South: 30'-0" (Thirty Feet) in all total measuring 825 Square Feet and Bounded as follows: East by: Land bearing Sy.No.171, West by: Road, North by: Road, South by: Site No.1019.

2	45359430000339	1) Mr. Babu G. M., 2) Mrs. Sandhyarani N	27-06-2022 Rs.34,02,464.67 as on 26-06-2022	08.09.2022 12.30 p.m. Symbolic Possession
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Mortgaged Immovable Property: Item No.1: All that piece and parcel of the property bearing Site No.20, assessment No.35, situated at Gollahalli Village, Attibele Hobli, Anekal Taluk, Bangalore Urban District and Bounded by the: East by: Road, North by: Sri Purushotham, S/o. Sri Rajgopal's building, West by: Sri Purushotham, S/o. Sri Rajgopal's building, South by: Sri Purushotham, S/o. Sri Rajgopal's building, Measuring East to West 44 feet and North to South 27 feet, total measuring 1188 Sq.ft.
Item No.2: All that piece and parcel of the property bearing Site No.20, assessment No.35, situated at Gollahalli Village, Attibele Hobli, Anekal Taluk, Bangalore Urban District and Bounded by the: East by: Site of Sri Purushotham and Sri Babu, West by: Property of Govindaraj, North by: Sri Purushotham and Sri Rajgopal's Buildings, South by: Property of Sri Govindappa. Measuring East to west 25 feet and North to South 25 feet, total measuring 625 Sq.ft.

3	47519430000752, 47519420001176, 47519430001841, 47519430001854	1) Mr. Kantharaju Kaverappa, 2) Gowramma S., 3) Manjunath K., 4) Vairanna K	08-04-2022 Rs.6,16,671.00, Rs.6,96,847.50, Rs.54,807.00, Rs.65,652.00	08.09.2022 02.00 p.m. Symbolic
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